

Pool on 4th November, 2015 to Karnataka to tide over the crisis. Recently, Karnataka was also facilitated by the Central Government to procure about 300 MW of power from Damodar Valley Corporation (DVC).

**Revitalising of NTPC plant at Kayamkulam**

1851. SHRI C. P. NARAYANAN: Will the Minister of POWER be pleased to state:

- (a) whether NTPC plant at Kayamkulam in Kerala is practically closed down due to high price of naphtha;
- (b) whether it would be opened now that naphtha price has come down due to fall in oil prices;
- (c) whether LNG would be made available to rerun it as 500 MW or 750 MW station so that Kerala could get power at reasonable price; and
- (d) if not, whether there is any plan to relocate the plant?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) The NTPC plant at Kayamkulam is available for full load generation. However, Kerala State Electricity Board (KSEB) is not scheduling power on a regular basis from this plant. As a result, during FY 2015-16, against Declared Capacity of 86.63% (upto Feb.,2016) the actual Plant Load Factor (PLF) of the station was mere 4.94% (upto Feb.2016).

- (b) Government of Kerala will decide about scheduling power based on price of naphtha prevailing from time to time.
- (c) The capacity of the plant is 360 MW and it is capable of multi-fuel firing including Regasified Liquefied Natural Gas (RLNG) once gas is made available at the plant.
- (d) Presently, there is no firm proposal to relocate the plant.

[1852. Question was withdrawn.]

**Free pump sets to farmers**

1853. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that Government has taken a decision to release funds to replace all pump sets of the farmers in the country;

(b) if so, the details thereof, the target set for achievement during the present financial year, State-wise; and

(c) the quantum of funds earmarked and released in this regard, so far?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) No, Sir. However, Energy Efficiency Services Limited (EESL), a joint venture company of PSUs under the Ministry of Power, is working to prepare a business model to replace the existing old and inefficient pump sets with Energy Efficient BEE Star labeled pump sets. The Central Government has not released any funds for the same.

(b) and (c) Do not arise.

#### **Private thermal plants in Punjab**

1854. SHRIMATI AMBIKA SONI: Will the Minister of POWER be pleased to state:

(a) whether Punjab Government signed agreements to set up private thermal plants in the State, if so, the details thereof;

(b) the details of power purchase agreements entered into between the two parties;

(c) whether all units of Lehra Mohabbat Thermal Plant are closed due to which the State is forced to purchase power from private thermal plants at higher price;

(d) whether Punjab Government requested for the Central Government help to set up more thermal plants in the State sector; and

(e) whether any complaint has been received regarding the functioning of power sector in the State and if so, the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Punjab Government has signed agreements to set up a few private thermal power plants in the State. The details of such Private Thermal Power Projects along with Power Purchase Agreement (PPA) of these projects are as follows:

Sl. No.	Details of the Project	Capacity (MW)	Commissioned (A)/ Anticipated	Details of Power Purchase Agreement (PPA)
1	2	3	4	5
1.	Rajpura TPP, U-1&2 Distt.-Patiala M/s	2x700=1400	U-1: 24.01. 2014(A) U-2:	PPA has been signed on 18.01.2010